

1	2	3
6.	Begusarai	Bhabua
7.	Bhagalpur	Baktiarpur
8.	Biharsharif	Lalganj
9.	Gaya	Chakia
10.	Farbebganj	Muzafarpur
11.	Jamui	Arrah
12.	Jogbani	
13.	Kanti	
14.	Kishanganj	
15.	Madhepura	
16.	Motipur	
17.	Munger	
18.	Narkatiaganj	
19.	Puraea	
20.	Rosera	
21.	Saharsa	
22.	Sheikhpura	
23.	Supual	

Amount sanctioned to Bihar under RAY

3197. SHRI RAM KRIPAL YADAV: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state the details of amount sanctioned to Bihar under Rajiv Awas Yojana (RAY) till now and names of the cities covered under this scheme?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA): No funds have been released under Rajiv Awas Yojana till date. However, the Government has released Rs 191.59 lakh to the Government of Bihar for undertaking preparatory activities under the Slum Free City Planning Scheme, the preparatory phase of RAY. The Govt. of Bihar has informed that they have initiated the process of preparatory activities under the Slum Free City Planning Scheme in Patna, Gaya-Bodhgaya, Bhagalpur and Muzaffarpur.

BSUP Project proposals of Andhra Pradesh

3198. SHRIMATI GUNDU SUDHARANI: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether it is a fact that 17 project proposals were approved in 2008-09 under Basic Service to the Urban Poor (BSUP) to Andhra Pradesh with a project cost of Rs.1300 crores;
- (b) if so, the progress of each of the above project proposals;
- (c) how many dwelling units, out of total approved, have so far been constructed and by when the remaining, if any, would be completed; and
- (d) the reasons for delay in completing the proposals?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA): (a) and (b) Status of 17 projects approved during 2008-09 under Basic Service to the Urban Poor (BSUP) to Andhra Pradesh with a Project cost of Rs.1302.40 crores is given in the Statement (See below).

(c) Out of 40699 Dwelling Units (DUs) approved, 13572 DUs have been reported as completed. Completion of remaining dwelling units would depend upon the pace of execution of projects by the executing/implementing agencies.

(d) The general reasons for delay in completion of projects among other things are as under:

- (i) Lack of capacity to implement the projects at State/Urban Local Body Levels;
- (ii) Mobilisation of State/Urban Local Body/Beneficiary share;
- (iii) Beneficiaries' reluctance to move on to the new locations in case of relocation projects;
- (iv) Cost escalation due to increase in prices of cement, steel and other building materials;